

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 21866/2015

SHANTILAL

Petitioner(s)

VERSUS

SANGEETA BASER .

Respondent(s)

Date : 06-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Madhurima Tatia, AOR

For Respondent(s)

Ms. Pratibha Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the respondent Nos.1 to 7 have failed to file the counter affidavit within the period stipulated under the rules. Respondent No.8 has been deleted

Service of notice is complete on the respondent Nos. 9 to 13 but no one has entered appearance on their behalf.

Dasti proof filed by the Ld.Counsel for the petitioner in respect of respondent No.14 is defective. Four weeks time is granted to cure the same.

List again on 19.4.2018.

SANJAY PARIHAR
Registrar